

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4362

ANSWERED ON:06.12.2010

EXPORT OF SEAFOOD

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of total quantity and value of seafoods exported during the last three years;
- (b) whether export of seafoods from India has declined drastically during the last few years;
- (c) if so, the reasons therefor;
- (d) the details of export incentives being given to exporters of seafood by the Government;
- (e) the names of countries to which the seafood is being exported;
- (f) whether any steps were taken by APEDA to boost the export of the same and make India attractive destination for seafood hub in the coming years;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) The details of total quantity and value of seafoods exported during the last three years are as under :

Marine Products Export from India during 2007-08 to 2009-10

Year	2007-08	2008-09	2009-10
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Quantity in MT	5,41,701	6,02,835	6,78,436
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Value in Rs. Crore	7,620.92	8,607.94	10,048.53
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Value in US\$ in Million	1,899.09	1,908.63	2,132.84
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(b & c) No, Madam.

(d) The details of export incentives being given to exporters of seafood by the Government are as under :

(I) Under Foreign Trade Policy (FTP):

- i) DEPB (Duty Entitlement Pass Book) credits @ 8% of FOB value for frozen products and 4% for dried, chilled and live products.
- ii) VKGUY (Vishesh Krishi Gram Udyog Yojana) duty credits at 5% of FOB value for all products.
- iii) 0% duty on import of capital goods under the EPCG (Export Promotion Capital Goods) Scheme.
- iv) Duty free import of certain chemicals and consumables upto a limit of 1% of annual value of exports.

(II) Under the schemes of the Marine Products Export Development Authority (MPEDA):

- i) Freight Subsidy for export of listed Value Added products @ Rs.5, 4 and 3 per kg. for USA, European Economic Community (EEC) and other destinations respectively, subject to a maximum of Rs. 50 lakhs per exporter annually.
- ii) Freight subsidy to the extent of 50% of import and export freight differential (difference between freight to China and India) on

imports effected for process and re-export of value-added products.

iii) Subsidy on import of capital equipment for processing of value-added products for export to the extent of 25% of cost, subject to a maximum of Rs. one crore per unit.

(e) The names of countries to which the seafood is being exported is at Annexure – I.

(f to h) No, Madam. APEDA does not deal with the export of seafood.